

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No. 6 – IA/972(AHM)2024  
In  
CP(IB) 178 of 2017

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Small Industries Development Bank of India  
V/s  
ALPS Liesure Holidays Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 01/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Vishwas Shah, Advocate a/w.  
: Mr. Vinodkumar Shah, RP in person through V. C.  
For the Respondent :

**ORDER**  
**(Hybrid Mode)**

**IA/972(AHM)2024**

This is an application filed by the RP for placing on record revised list of stakeholders. The same is taken on record, with all just exceptions.

Place the report with the main file for further reference.

With this, **IA/972(AHM)2024** stands disposed of.

**-Sd-**  
**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**